CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 04.08.2025

DIVISION BENCHES

1	Hon'ble The Chief Justice	Monday to	LPA : [Fresh Filing, Orders, Admission]
	& Hon'ble Mr. Justice Rajesh Shankar	Thursday (Whole Day)	W.P.(PIL):- Fresh filing, Orders, Admission.
	non ble 1411. Gustice Rajesh Shankar	&	WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing,
		Friday (1 st Half)	Orders, Admission & Hearing
		,	Cases referred to D.B.
			Writ petitions challenging Vires &Validity of Acts and
			Rules
			All matters relating to Tender (excluding admitted)
			contractual dues) , Auction/E-Auction :- Orders, Admission
			& Hearing
			Cases related to Judicial Officers
			Matters relating to staff of the High Court and District
			Judiciary
			All matter relating to High Court and Dist. Judiciary
			irrespective of any assignment made prior on 25.09.2024
			Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)
			Arbitration Appeals of value more than Rs. 2 crores
			Commercial Appellate Division including all matters
			arising out of Commercial Courts
			CAT matters
			All residual and other matters.
2	Hon'ble Mr. Justice S.N. Prasad	(Monday &	Tied up and Assigned matters
	&	Tuesday)	LPA:- Hearing All mottors relating to Mines (including Miner Mineral)
	Hon'ble Mr. Justice Arun Kumar Rai	(Whole Day) (Wednesday) (1stHalf)	 All matters relating to Mines (including Minor Mineral) F.A.(D.B.) :- Orders, Admission & Hearing
		(Thursday & Friday)	• A.C.(D.B.)
		(Whole Day)	D. Ref.:- Orders, Admission & Hearing On A 1/D D 1/D D 20001 H
			• Cr. Appeal (D.B.):- [upto 2000]:- Hearing.
			Cr. Appeal (D.B.):- [Year upto 2018]:- Hearing
			(In Custody)
			• Cr. M.P. (DB)
			• Cr. Rev. (DB)
			W.P.(Cr) arising out of preventive detention :- Orders,
			Admission & Hearing
			Tied up and Assigned matters

3	Hon'ble Mr. Justice Rongon	(Monday to	Special Bench for monitoring cases involving MP &
	Mukhopadhyay	Wednesday)	MLA
	&	(Whole Day)	WILA
	Hon'ble Mr. Justice Pradeep Kumar	(Thursday)	Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act
	Srivastava	(1 st Half) (Friday)	not assigned to any other Bench:- Orders, Admission &
		(Whole Day)	Hearing
			W.P. (Habeas Corpus)
			Acq. Appeal (DB)
			Cr. Appeal (D.B.):- Fresh Filing, Orders, Admission
			Cr. Appeal (D.B.):- [Year 2001 to 2004]:- Hearing.
			Cr. Appeal (D.B.):- [Year 2019 onwards]:- Hearing (In
			Custody)
			• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :-
			Fresh Filing, Orders & Admission
			Writ petitions relating to mercy petitions or applications
			for commutation :-Fresh Filing, Orders, Admission
			&Hearing.
			Tied up and Assigned matters

SINGLE BENCHES

1	Hon'ble The Chief Justice	(Friday)	Arbitration Applications filed u/s 11 of
		(After the Division Bench)	Arbitration and Conciliation Act
		Denen)	Tied –up &Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan	(Wednesday)	A.B.A; B.A; Cr.M.P.; Cr Rev. relating to
	Prasad	(After the Division	P.M.L. Act :- Fresh filing, Orders, Admission
		Bench)	&Hearing
			Tied up & Assigned matters
3	Hon'ble Mr. Justice Rongon	(Thursday)	• A.B.A; B.A; Cr.M.P.; Cr Rev. relating to N.I.A.
	Mukhopadhyay	(After the Division	Act. :- Fresh filing, Orders, Admission &Hearing
		Bench)	Tied –up &Assigned matters
4	Sri Ananda Sen, J.	(Monday to	WPS (Year 2021 onwards) :- Fresh Filing, Orders,
		Friday)	Admission & Hearing
		(Whole Day)	Tied –up &Assigned matters
5	Hon'ble Mr. Justice Rajesh Shankar	(Friday)	WPC(year upto 2016)(including admitted
		(After the Division	contractual dues).:- Fresh Filing, Orders,
		Bench))	Admission & Hearing.
			Tied –up &Assigned matters
6	Hon'ble Mr. Justice Anil Kumar	(Monday to	Criminal Miscellaneous Petition arising out of
	Choudhary	Friday) (Whole Day)	Section 482 Cr.P.C.:- Fresh Filing, Orders,
			Admission & Hearing
			Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal
			(V) :- Fresh Filing, Orders, Admission & Hearing.
			Tied –up &Assigned matters

8	Hon'ble Mr. Justice Rajesh Kumar Hon'ble Mrs. Justice Anubha Rawat	(Monday to Friday) (Whole Day) (Monday to	 WPC(year 2017 onwards):-(including admitted contractual dues) Fresh Filing, Orders, Admission & Hearing Tied –up &Assigned matters. First Appeal :- Fresh filing, Orders, Admission
	Choudhary	Friday) (Whole Day)	 & Hearing. Second Appeal :- Fresh filing, Orders, Admission & Hearing. Tied -up &Assigned matters
9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	 A.B.AFresh filing, Orders &Admission Criminal Revision :- Fresh filing, Orders, Admission & Hearing. A.B.A; B.A; Cr.M.P.; Cr Rev. relating to Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam:- Orders, Admission &Hearing. Tied -up & Assigned matters
10	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday) (Whole Day)	 Hed -up & Assigned matters WPS [Year upto 2020]:- Fresh Filing, Orders, Admission & Hearing. WPL :-Fresh Filing, Orders, Admission & Hearing Tied -up & Assigned matters
11	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	 M.A. :- Fresh filing, Orders, Admission & Hearing. C.M.P. under Article 227 of Constitution of India:-Fresh filing, Orders, Admission & Hearing. Tied -up &Assigned matters
12	Hon'ble Mr. Justice Ambuj Nath	Monday to Friday) (Whole day)	 Regular Bail:- Fresh Filing, Orders, Admission Criminal Writ:- Fresh Filing, Orders, Admission & Hearing Tied -up &Assigned matters
13	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	 Criminal Appeal (S.J):- Fresh Filing, Orders, Admission Criminal Appeal (S.J) [Year 2007 onwards]:- Hearing C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission & Hearing. Tied –up & Assigned matters

14	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Thursday)	•	Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing,
		(After the Division Bench)		Orders, Admission & H earing.
			•	Original Criminal Miscellaneous cases (arising
				out of Company matters):- Fresh Filing, Orders,
				Admission & Hearing
			•	Tr Petn (Crl); Cr. Ref:- Fresh Filing, Orders,
				Admission & Hearing
			•	Tied -up &Assigned matters
15	Hon'ble Mr. Justice Arun Kumar Rai	(Wednesday)	•	WPC grouping (arising out of Arbitration and
		(After the Division Bench)		Conciliation Act); Company Petitions; Company
				Appeals (SJ); Suits (arising out of company
				matters); Testamentary Suits; Probate and Letters
				of Administration matters:- Fresh Filing, Orders,
				Admission & Hearing.
			•	Arbitration Applications u/s 9 of Arbitration and
				Conciliation Act & Arbitration Appeals of value
				less than Rs. 2 crores.
			•	Criminal Appeal (S.J) [Year upto 2006]:-Hearing
			•	Tied -up &Assigned matter

NOTE:

- IRRESPECTIVE OF THE ROSTER,ALL MOTION FOR LISTING OF FRESH FILING (DEFECT FREE) CASES SHALL BE MADE ONLY BEFORE THE PRINCIPAL BENCH (HON'BLE DIVISION BENCH NO. 1) AND OTHER URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTERS AS PER ROSTER.
- LISTING OF C.M.P / CONT.(C) /C.REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) /C.REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED
- ALL PART HEARD MATTERS TO STAND RELEASED